NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/177/2016

NAME OF THE PETITIONER(S)

: Ozhukil Padinjarepet Achuthan Kutty Shanthi & 8 others

NAME OF THE RESPONDENT(S)

: M/s Punajani Securities Limited & 11 others

UNDER SECTION

: 397/398,

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SRINIVASAN

MOHAMED JAVED SHERIF

SUSHMITA. U

Counsel for Ra-RII

A.M. Suitheray

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ORDER

Shri A M Sridharan, counsel for petitioner present. Ms Hema Srinivasan, counsel for R2 to R11 and Shri R Sankaranarayanan, counsel for R1 & R12 are Heard the final arguments of the counsel for petitioner. Counsel for R1 & R12 has adopted the submissions made by the petitioner by filing a memo, the same is taken on record. Counsel for R2 to R11 prays time for submission of final arguments. At request, time extended. Put up on 11.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)